

DIVISION BENCH
COURT - II

S-12

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/148(KB)2021
IA(I.B.C)/787(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

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| IN THE MATTER OF | SREI EQUIPMENT FINANCE LIMITED VS TATTVA VALUERS PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Ms. Vedika Sureka, adv.] For the Liquidator
Mr. P. Mukherjee, Adv.

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/787(KB)2024:**
 - a. This is an application for placing on record the Progress Report which is placed at page 11 onwards and this application is supported by an affidavit at page 9 onwards.
 - b. The Progress Report is taken on record and accordingly this **IA(I.B.C)/787(KB)2024 is allowed and disposed of.**
3. List this matter **on 24.04.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**